

December 1982 and January 1983 and upto 20th February, 1983; and

(b) the total number of bomb blasts, kidnapping arson, burning of buses and bridges etc., which took place in Assam during the months of December, 1982 and upto 20th February, 1983?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Information is being collected and will be laid on the Table of the House.

Persons Arrested in Assam

1112. SHRI ROBIN KAKATI:

SHRI SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of students, Government and semi-Government employees, who were arrested, in Assam during December, 1982 and upto the 31st January, 1983;

(b) the total number of firing, lathi charges made by C.R.P. Assam Police, Military, paramilitary forces to disperse violent mob during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Information is being collected and will be laid on the Table of the House.

Persons involved in Hijacking of a plane

1113. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons involved in the hijacking of a plane from Jammu and Kashmir in September, 1981;

(b) what is the number of persons who are absconding and what are their whereabouts; and

(c) what steps are being taken for bringing the culprits to India if they are in foreign country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Five.

(b) All the five persons involved in the incident are reported to be in Pakistan.

(c) The question of repatriation to India of the persons involved in the incident has been taken up with the Government of Pakistan.

Concessions and amenities given to B.S.F. personnel

1114. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state special concessions and amenities being given to the B.S.F. personnel posted on the extreme border line or actual line of control in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): BSF personnel posted on the extreme border line or actual line of control in Jammu and Kashmir are paid special compensatory allowance, hill compensatory allowance and winter allowance. Non gazetted personnel of the battalions under the operational control of Army are given free rations at Army scale but a recovery in cash at the rate of Rs. 15 per month is made from them.

Death of a DSP in mysterious circumstances

1115. SHRI T. CHANDRASEKARA REDDY:

DR. (SHRIMATI) NAJMA HEPTULLA;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a CBI inquiry has been ordered into the alleged assassination of a DSP, deputed to liquidate a dacoit